

Statement

Supplies from Public distribution system

(In thousand tonnes)

Month	1979		1980	
	Wheat	Rice	Wheat	Rice
January	2.7	47.8	3.4	56.0
February	1.9	33.4	3.4	54.7
March	2.2	44.0	2.8	45.3
April	1.6	39.8	2.3	55.7
May	1.7	42.3	3.5	59.1
June	2.2	35.0	4.1	54.6
July	3.7	48.8	6.6	71.2
August	3.6	56.5	5.3	97.0
September	2.7	41.2	4.9	70.8
October	3.5	50.7	3.9	69.3
November	3.2	60.2	N.A.	N.A.
December	4.0	54.2	N.A.	N.A.
TOTAL	33.0	553.9	40.2	633.7

Charter Operators of Foreign Air Carriers

सरगुजा में मेनपत एल्युमिनियम खान का सर्वेक्षण कार्य

4623. SHRI DIGVIJAY SINH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that if Charter operators of foreign air carriers are allowed to come to India, the foreign tourist traffic would enhance substantially;

(b) was this system very successfully introduced in Sri Lanka; and

(c) whether to augment international tourist trade, Government have envisaged such operations in India as a destination point?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). Foreign Charter Companies are already allowed to operate charters to India.

It is understood that a number of foreign charters are operating to Sri Lanka.

4624. श्री चक्रधारी सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में सरगुजा जिले में मेनपत एल्युमिनियम खान का सर्वेक्षण कार्य पूरा कर लिया गया है;

(ख) यदि हां, तो सरकार का वहां पर कब तक कार्य आरम्भ करने का विचार है; और

(ग) यदि नहीं, तो उसके कारण क्या हैं?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी) : (क) से (ग). मध्य प्रदेश सरकार के खनन और भूतत्व निदेशालय ने मेनपत बाक्साइट भंडारों की गहन खोज की है और अधिक जानकारी प्राप्त करने के लिए खनिज गवेषण निगम

(एम०ई०सी०) ने 8-11-1979 को स्थल पर गार्न करने, खंढकें बनाने और नमूने लेने तथा विश्लेषण करने का काम शुरू किया था और यह काम 6-11-1980 को पूरा हो गया है। खनिजीकरण और परिष्करण संबंधी प्रागे का अध्ययन कार्य जारी है और गहन खोज संबंधी काम के अंततः 6 महीने की अवधि में पूरा हो जाने की संभावना है।

M/s. Parle Beverages Private Ltd.

4625. SHRI HARISH CHANDER SINGH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that some case of excise duty evasion has been proposed against M/s. Parle Beverages Private Limited if so, what action Government propose to take;

(b) whether any show cause-cum-demand notices have been issued to the above parties during the period from 1st August, 1973 to 31st March, 1980 as for differential duty; and

(c) if so, the amount of evasion of excise duty involved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). Yes, Sir. Show cause-cum-demand notices have been issued to M/s. Parle Beverages Private Limited, Bombay, for the alleged evasion of duty during 1-8-73 to 31-3-80 and these are under adjudication proceedings.

(c) The amount of evasion of duty involved is Rs. 1,23,91,373.36 P.

Key Punching Operators in Directorate of Excise and Customs

4626. SHRI T. S. NEGI: Will the Minister of FINANCE be pleased to refer to the replies given to Unstarred Questions Nos. 613 and 709 on the 21st November, 1980 regarding confirmation/promotion of Key Punching Operators in Directorate of Excise and Customs and state:

(a) what concrete steps are being taken to improve the lot of the Key

Punching Operators in the Directorate of Excise and Customs, who have passed the Departmental typing test and Departmental Examination of the U.D.C., Grade; and

(b) whether Government propose considering the cases of their confirmations in accordance with the recommendations of the Pay Commission to confirm 80 per cent posts each year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) According to the existing orders eligible K.P.Os. with a minimum of seven years service in the grade can be considered for promotion to the post of U.D.C. However, the qualifying service was relaxed to four years as an *ad hoc* and purely temporary measure as eligible LDCs/KPOs with seven years service were not available for promotion against the existing vacancies in the grade of UDC. All vacancies in the grade of UDC except five, which became available in December, 1980, have been filled up by promotion of LDCs/KPOs. As LDCs/KPOs with 4-5 years service have been promoted as U.D.Cs., there is no stagnation and the promotion prospects from LDC/KPO to U.D.C. are quite satisfactory. The posts of U.D.Cs. are created with reference to the workload and relevant norms and not merely for making promotions from lower grades. The cases of existing KPOs, eligible for promotion to the grade of U.D.C. will be considered for such promotion in due course as and when vacancies in the grade of UDC are available.

(b) The cases of eligible candidates for confirmation will be considered as and when permanent posts become available.

Foreign Exchange kept in Foreign Countries by Recruiting Agents

4627. SHRI B. D. SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that foreign exchange amounting to